

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

51. MA 264/2017 In TCP 44/2016

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Gautam Kantilal Pandhi

V/s

Shreenath Carbons Pvt. Ltd. & Ors

APPEARANCES: -

FOR THE APPLICANT : None present

FOR THE RESPONDENT : Adv Payal Chauhan

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be taken up. List the matter on **18.05.2023** for hearing.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish